

(b) the scholarships being paid to each of the students per month at present for each courses; and

(c) the steps taken/being taken to increase the meagre amount of scholarship keeping in view the high price rise in the recent past?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI):

(a) The names of the Institutes engaged in imparting training/ study of courses like Physiotherapy and Occupational therapy etc. are as under:

1. Institute for the Physically Handicapped, New Delhi.
2. National Institute for the Orthopaedically Handicapped, Calcutta.
3. National Institute of Rehabilitation Training and Research, Cuttack.

These Institutes are also conducting courses in Prosthetics and Orthotics.

(b) No scholarship is being paid by any of the Institutes. However, monthly stipend of Rs. 100/- per month is being paid to the students.

(c) No proposal is under consideration for either introduction of scholarship or increase in stipend

[Translation]

Shortage of Coal at Power Plants

322. SHRI SURENDRA PAL PATHAK: Will the Minister of COAL be pleased to state:

(a) whether the power generation adversely affected recently in Delhi in the Absence of adequate supply of coal in time to power plants;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to ensure adequate supply of coal to Thermal Power Plants?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI JAGDISH TYTLER): (a) to (c). The coal despatches to Thermal Power Stations in Delhi during April, 1995 to January,

1996 were 4.094 million tonnes (provisional) as against the linkage of 4.565 million tonnes. The less despatches of coal during the current year is essentially due to coal supplies being regulated by the coal companies in view of the non-payment of dues by the power houses against coal supplies.

The linkage to thermal power plants are given by the Standing Linkage Committee (Short-term) comprising of representatives of Ministries of Coal, Power, Railways and Coal Companies on a quarterly basis. The Linkages are given taking into consideration the demand indicated by the Central Electricity Authority (CEA), coal availability with coal companies and transportation constraints of Railways. Close coordination is maintained to ensure supply of coal to power houses. Coal supplies to power houses is also reviewed on weekly basis by an Inter-Ministerial Committee, and appropriate necessary action is taken to step up coal supplies wherever necessary.

Small Saving Accounts

323. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the balancing work of the small Savings Accounts held in Head Post Offices throughout the country is in heavy arrears;

(b) if so, whether the Government propose to update this work by computerising the accounting system; and

(c) if so, the time bound programme chalked out therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir. The balancing work in Small Savings Accounts is in arrears in the Head Post Offices.

(b) and (c). Yes, besides adopting other means to update this work, Government is also examining to computerise the accounting system.

Telecom Services in Kerala

324. SHRI THAYIL JOHN ANJALOSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to provide more telecommunication facilities in Kerala, particularly in Alleppey district;

(b) if so, the details thereof alongwith their locations;

(c) whether the Government also propose to construct new buildings for telephone exchanges; and

(d) if so, the details with locations thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) It is proposed to provide 3.26 lakh new telephone connections in Kerala Circle during the year 1996-97. Out of this 17,000 connections are proposed for Alleppey district. The names of exchanges proposed for expansion during 1996-97, subject to availability of resources, are given in the Statement-I enclosed.

(c) Yes, Sir.

(d) List of Telephone exchange buildings are proposed for construction at 94 places during the year 1996-97 is given in the Statement - II enclosed.

STATEMENT - I

The Name of Exchanges proposed for expansion during 1996-97 in Kerala Circle, Alleppey District

1. Mavelikara,
2. Edathua
3. Pathirapally
4. S.L. Puram
5. Kellakadavu
6. Alleppey
7. Chengannur
8. Haripad
9. Kayamkulam
10. Aroor
11. Mannar
12. Sherthalai
13. Kuthiathedu
14. Muthukulam
15. Pattanakad

16. Nooranad
17. Kottanam
18. Arattupuzhe
19. Karakad
20. Champakulam
21. Kuruvatta
22. Kavalam
23. Pallipuram
24. Punnapra
25. Thaneermukkam

STATEMENT-II

List of Telephone Exchang Building proposed during 1996-97

<i>S.No.</i>	<i>Name of Exchange</i>	<i>SSA</i>
1.	Pachapalode	Trivendrum
2.	Kalathupuzha	Quilon
3.	Ayoor	
4.	Pooyapally	
5.	Kottarakkara	
6.	Chathanoor	
7.	Paripally	
8.	Kunnicode	
9.	Paravoor	
10.	Puthur	
11.	Vettikavala	
12.	Pathanapuram	
13.	Vazhoor	Kottayam
14.	Kuruvilangad	

S.No.	Name of Exchange	SSA	S.No.	Name of Exchange	SSA
15.	Bharananganam		40.	Panniyankara	"
16.	Poovarani		41.	Naduvannur	"
17.	Kollapally		42.	Changarakulam	"
18.	Chengalam		43.	Elathur	"
19.	Kidangoor		44.	Pandikkad	"
20.	Manimala		45.	Mokkom	"
21.	Njeezhoor		46.	Kadalundi	"
22.	Vakathanam		47.	Kadambanad	Pathanamthitta
23.	Karakkad	Alleppey	48.	Elanthur	"
24.	Koovapady	Ernakulam	49.	Ranni	"
25.	Kallar		50.	Sreekrishnapuram	Paighat
26.	Kadavoor		51.	Parli	"
27.	Arikuzha		52.	Kollengode	"
28.	Vengoor		53.	Kunissery	"
29.	Vannapuram		54.	Mundur	"
30.	Kodikulam		55.	Kadambazhipuram	"
31.	Kolencherry		56.	Pathripala	"
32.	Piravom		57.	Chalissery	"
33.	Mulanthuruthy		58.	Kalladikode	"
34.	Kodechery	Calicut	59.	Coyalamanna	"
35.	Ponmeri		60.	Thoovakunnu	Cannanore
36.	Kenichira		61.	Chemperi	"
37.	Chombala		62.	Irikkur	"
38.	Valluvambaram		63.	Cherupuzha	"
39.	Vengara		64.	Paivalika	"

<i>S.No.</i>	<i>Name of Exchange</i>	<i>SSA</i>	<i>S.No.</i>	<i>Name of Exchange</i>	<i>SSA</i>
65.	Perdala	"	90.	Mannuthy	"
66.	Mathil	"	91.	Alagappanagar	"
67.	Aralam	"	92.	Mattom	"
68.	Mulleriya	"	93.	Kattakampal	"
69.	Kudiyannmala	"	94.	Parappur	"
70.	Payyavoor	"	Credit Card Facilities		
71.	Muliyar	"	325. SHRI A. INDRAKARAN REDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:		
72.	Kuttikole	"	(a) whether there is any resistance from petrol dealers about introduction of credit card system;		
73.	Mathamangalam	"	(b) if so, the reasons therefor;		
74.	Alacode	"	(c) whether the working of this system is being monitored by his Ministry to improve the working; and		
75.	Manjeswaram	"	(d) if so, the details thereof?		
76.	Peravoor	"	THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) No reports of resistance by retail outlet dealers to the introduction of the credit card system have been received by the Government.		
77.	Kelakom	"	(b) Does not arise.		
78.	Kadappuram	Trichur	(c) and (d). Periodical interaction with the bank officials is being done by the oil company officials to improve the working of the credit card system.		
79.	Pariyaram	"	Funds Allocated for Tribal Sub-Plan		
80.	Engandiyoor	"	326. SHRI VIJAY NAVAL PATIL: Will the Minister of WELFARE be pleased to state:		
81.	Ayyanthole	"	(a) the schematic funds allocated for tribal Sub-Plan during 1994-95, State-wise;		
82.	Mulankunthukavu	"	(b) the percentage of funds provided to the Government of Maharashtra during 1994-95 and 1995-96; and		
83.	Vadakkancherry	"	(c) the details of utilisation of funds by the Government of Maharashtra?		
84.	Kannara	"			
85.	Vellikulangara	"			
86.	Varaudarapally	"			
87.	Koratty	"			
88.	Perinnanam	"			
89.	Mundur Cochin	"			